

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4406
ANSWERED ON:08.05.2007
RECONSTITUTION OF NATIONAL INTEGRATION COUNCIL
Madhwaraj Smt. Manorama

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has reconstituted the National Integration Council (NIC);
- (b) if so, the details and the composition thereof; and
- (c) the details of roles envisaged to the States for the implementation of the NIC programmes?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

(a) & (b): Yes, Sir, The National Integration Council (NIC) was last re-constituted by way of Press Note dated 2.2-2005. The re-constituted NIC, headed by the Prime Minister, has 140 Members comprising of Union Ministers, Chief Ministers of all States and Union Territories which have legislatures, Leaders of National Political Parties and Regional Political Parties, Chairpersons of National Commissions, Media Persons, Eminent Public Figures and Representatives drawn from Business Labour & Women.

(c): The suggestions made by the NIC relating to the State Governments are referred to them for taking suitable action.